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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A No. 808 of 2010
Cuttack, this the 20th December, 2010

Goura Chandra Senapati Applicant

-v-

UOI & Others. Respondents

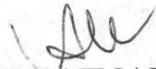
C O R A M

THE HON'BLE MR. C.R. MOHAPATRA, MEMBER (A)
AND
THE HON'BLE MR.A.K.PATNAIK, MEMBER (J)

In this OA the applicant seeks direction to the Respondents to provide him appointment taking into consideration his experience as a substitute in different spells. His further grievance is that he represented seeking sympathetic consideration of his case for appointment against the vacant post of GDS. But till date no consideration has been given to his grievance. It is seen that the last representation of the Applicant is dated 20.5.2010 (Annexure-A/2) made to the Respondent No.2. In the aforesaid circumstances, having heard Learned Counsel for the Applicant and Mr.U.B.Mohapatra, Learned Senior Standing Counsel appearing on notice for the Respondents, without expressing any opinion on the merit of the matter this OA is disposed of at this admission stage with

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direction to the Respondent No.2 to consider and dispose of the representation of the applicant under Annexure-A/2 with a reasoned and speaking order within a period of sixty days from the date of receipt of this order.

Send copy of this order along with copy of the OA to the Respondent No.2 at the cost of the Applicant for which Learned Counsel for the Applicant undertakes to furnish the postal requisite by next two days, for compliance. Free copy of this order be also furnished to Learned Counsel for both sides.


(A.K.PATNAIK)
MEMBER(JUDL.)


(C.R.MOHAPATRA)
MEMBER(ADMN.)